

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO.2972
TO BE ANSWERED ON 21.03.2022**

Central Institute of Buddhist Studies

2972. Shri Jamyang Tsering Namgyal:

Will the Minister of Education be pleased to state:

- (a): whether the University Grants Commission (UGC) had declared the Central Institute of Buddhist Studies (CIBS), Leh as deemed University in 2016;
- (b): if so, the details thereof;
- (c): whether the Government has implemented UGC regulations in the CIBS;
- (d): if so, the details thereof along with the date of effectiveness; and
- (e): if not, the reasons therefor?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(Dr. SUBHAS SARKAR)**

(a) & (b): Ministry of Education, on the advice of UGC, vide Notification No. 9-5/2001-U.3(A) dated 15.01.2016 had declared Central Institute of Buddhist Studies (CIBS), Choglamsar, Leh (Ladakh), Jammu & Kashmir as a Deemed to be University from the date CIBS disaffiliates itself for its courses/programmes from Sampurnanand Sanskrit University, Varanasi and Tibetan Medicines and Astrology Department, Dharmshala.

(c) to (e): Presently, all Deemed to be Universities including CIBS, Leh are regulated by the UGC (Institutions Deemed to be Universities) Regulations, 2019, which came into effect on 20.02.2019 in supersession of UGC (Institutions Deemed to be Universities) Regulations, 2016. To implement the UGC Regulations, CIBS has taken the following steps:

- i. Memorandum of Association/Rules was submitted to UGC in accordance with UGC (Institution Deemed to be Universities) Regulations, 2019.

- ii. The Governing Bodies of the Institute like the Society, Board of Management and Finance Committee have been restructured as per the Regulations.
- iii. The post of Vice-Chancellor has been created in consultation with Ministry of Finance by upgrading the post of Director of CIBS.
- iv. The Recruitment Rules for the posts of Registrar, Deputy Registrar, Assistant Registrar, Finance Officer and Controller of Examination have been finalized as per the Regulations.
